

BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1

CP(IB) 367 of 2020

Coram: MADAN B. GOSAVI, MEMBER (JUDICIAL)
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.01.2021

Name of the Company: Gopalkrishan Mulkharji Gupta
V/s
Optus Laminates Pvt Ltd

Section: 9 of Insolvency and Bankruptcy Code, 2016

ORDER

Learned Counsel Mr. Kamlesh Vaidankar appeared for Operational Creditor.

Learned Counsel Mr. Pratik Thakkar appeared for Corporate Debtor.

Learned Counsel for Corporate Debtor submits that appearance is filed by E-filing. We direct him to file physical copy of the appearance alongwith board resolution. Corporate Debtor is directed to file reply within 7 days without fail by serving a copy to the Operational Creditor and Operational Creditor may file rejoinder (not more than three pages) within 7 days.

Matter to appear for further consideration on 16.03.2021.

(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)

Dated this the 27th day of January, 2021

Prakash

(MADAN B GOSAVI)
MEMBER (JUDICIAL)